

PROFORMA-III

STATEMENT OF LIQUID ASSETS AS ON 31st MARCH-2011

Name of the MLA (in full) and to which the office belong:

Present Post held:

Present Pay (i) Basic Pay:

(ii) Gross Salary:

Sl. No	Name and Details of Movable Property	Year of Acquisition	How Acquired whether by purchase, inheritance, gift or otherwise with date of acquisition and name with details of persons whom acquired	Value at the time of Acquisition	If not in own State had and his/her relationship with Public Servant	Present Value	Income derived (Interest/Dividend received)	Remarks
1	2	3	4	5	6	7	8	9
1	Cash in Hand							
2	Cash with Bank (Current/Saving Account only)			20th House Appd.				
3	Deposits (Time Deposits/NSCs etc.)	N21						
4	Loan & Advances	2010	Thakur Kishan Singh Sub-Eda, Ranchi	5 Lacs.				
5	Investments (Shares/Bonds/Debtentures/Mutual Fund/ULIPs / LIC Policy etc)	N21						

Date :

Signature: Ganadas Loren
30/12/11

Note: The declaration form is required to be filled in and submitted by every member giving particulars of all movable property held by him either in his own or in the name of his family members or in the name of any other persons. The list of items is not extensive but indicative in nature. In case where it is not possible to access the value accurately the approximate value in relation to the present condition may be indicated.